

ITEM NO.10 Court 6 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 81/2020

ILTIJA Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION AND

IA No. 94117/2020 - AMENDMENT OF THE PETITION

IA No. 94111/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 60019/2020 - CLARIFICATION/DIRECTION)

Date : 29-09-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Ms. Nitya Ramakrishnan, Adv.
Mr. Prasanna S., AOR
Mr. Aakarsh Kamra, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Ankur Talwar, Adv.
Mr. Kanu Agrawal, Adv.
Mr. B.V. Balram Das, AOR

Mr. Tushar Mehta, SG
Ms. Shashi Juneja, Adv.
Mr. Satish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA NO.60019/2020-CLARIFICATION/DIRECTION

The application makes a dual prayer. The first is for fixing an early date of hearing, which matter is now come up before the Court. The second is for shifting of residence. This relief has become

infructuous and thus, the application stands disposed of.

IA NO.94117/2020- AMENDMENT OF THE WRIT PETITION

Application is allowed.

IA NO.94111/2020- APPROPRIATE ORDERS/DIRECTIONS

In this application a prayer is made for directing the respondent to file a reply, the reply is stated to have been filed and now the same is required to be placed on record.

The other prayers are qua interim protections to permit detenu to attend to the affairs of the political party and allow visits. Such a blanket prayer would be difficult to countenance. But we are told that the brother of the petitioner has now met her. Thus, as and when a request is made to meet her, the same should be promptly considered by the concerned authorities in accordance with law.

Application stands disposed of.

Writ Petition [Cr1.] No.81/2020

Counter affidavit stated to be filed be placed on record.

Reply to the amended Writ Petition be filed within a week.

Rejoinder, if any, be filed within a week thereafter.

List on 15.10.2020.

(CHARANJEET KAUR)
ASTT. REGISTRAR-cum-PS

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR